Declaration of Assets and Liabilities

Year.2024-25

I SHIVANI KUMARI, /DAUGHTER of, CHHOTAN PRASAD Aged 27. years, belonging to. BIHAR VIDHAN SABHA service and presently working as a OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint own

The second		r. o.	Description	name indicating the exte	Spouse Name(S)	Dependant-		dant- 3 Etc.
	(i)	Cash	Rs.27,000/-	NIL	NIL	NIL	NIL
	(11)		Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I. SECTT. PATNA Rs-70,000/-	NIL	NIL	NIL	NIL
	(iii)	a	onds, Debentures nd Shares in Ompanies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		LIC POLICY RS- 17,550/- YEARLY LIC POLICY RS- 25,727/- YEARLY SIP RS-2,000/- MONTHLY	NIL	NIL	NIL	NIL
				SIP Rs-5,000/- MONTHLY				
	(v)	Vel (de		SCOOTY BR-01FS-7637	NIL	NIL	NIL	NIL
	(vi)	(giv	veight and	GOLD-30 GM, SILVER- 100 GM	NIL	NIL	NIL	NIL
		suci valu clair	er assets, In as less of ms / rests	NIL	NIL	NIL	NIL I	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

B.

B. <u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Si No	o.	Self	Spouse Name(S)		2	- Dependant
(i)	Agricultural Land - Location(s) - Survey	NIL	NIL	Name NIL	Name NIL	NIL Name
	number(s) - Extent (Total measurement) -Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total	NIL	NIL	NIL	NIL	NIL
(is)	measurement) - Current market value				11 · 2	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIĹ	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL I	VIL P	NIL P	VIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding		
(a)	(i) Loans from Banks	SBI SEC. PATNA	Rs- 1,34,200/-		
	(ii) Loans from financial institutions	NIL			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		

	Can di Tille III		
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO,- HJFPK2812F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
TANKS.	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN No. Gender :-	·	PR	AN NO)-1111	0526	Fene				
(M/F)		[F			.0536	3090				
Date of Birth						1	1	1		•
		2	6	0	1	1	9	9	7	(DD/MM/YYYY)
Class/Group	:-		C,							
Cadre	:-		100	(A,	/B/C)					
Negover 1		BLA	AS SE	RVIC	E				The state of the s	T. Tale
		(Full N	Name S Bil	e.g. B./ nar Sec	A.SB retaria	ihar Ac at Serv	dministrice etc	rative	Service),
lome District :- VAISHALI (BIHAR)										
I hereby declare th	at the -			YEAR WEST AND A		Made in Citize				

the above details are true to the best of my knowledge and belief.

Signature... Ehluani. dumore....

Place: PATNA Date: 17/02/2025 Name of Employee: SHIVANI KUMARI Designation: OFFICE ATTENDANT Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.